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THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI); (a) No such scheme is under consideration of Government.

(b) The needs of various places, including Varanasi, will be kept in view-while formulating proposals for inclusion in the Sixth Five Year Plan.

SHRI DEVENDRA NATH DWIVEDI: Sir, when the television era was inaugurated it was expected that in deciding as to where the centres should be opened, not only the political importance but the cultural and historical importance would be taken into consideration. But unfortunately all the centres have been started either in Delhi or in Calcutta or in Bombay, and Banaras which is the cultural-capital of this country has been ignored. Will the honourable Minister give a fresh thinking to the matter, and, considering the importance of Banaras and considering its importance in Eastern U.P. will he instruct his Ministry to explore the possiblity of setting up a television centre in Banaras in the Fifth Five Year Plan itself?

SHRI LAL K. ADVANI: I have already stated that the question of Varanasi having also a TV centre will be kept in mind while formulating plans. I hope the honourable Member will appreciate that the present locations have not been decided by us.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS .. TO QUES-TIONS

Permission to write Answers in Hindi in **U.P.S.C. Examinations**

*247. SHRI RAMANAND YADAV; Will the Minister of HOME AFFAIRS be pleased to state:

whether there is any proposal under Government's consideration to

allow the candidates appearing in the various examinations conducted by the Union Public Service Commission to write answers in Hindi also to those questions, answers to which can conveniently be written in Hindi, but in respect of which the candidates are not allowed to write answers in Hindi as yet?

to Questions

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): Government have already decided in principle that competitive examinations held by the Union Public Service Commission should be conducted in all languages included in the Eighth Scheduled to the Constitution and in English; and a beginning has been made in this direction. In view of its complexity this question, among others, was referred by the Union Public Service Commission to the "Committee on Recruitment Procedure and Selection Methods" headed by Dr. D. S. Kothari. The Committee has since submitted its report and its recommendations on this question would be considered in the light of the views expressed by the Union Public Service Commission.

Representation of Persons belonging to the Scheduled Castes and Scheduler Tribes in Government Services

*249. SHRI BHAIYA RAM MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether it is a fact that the posts in the higher cadres reserved for the Scheduled Castes and Scheduled Tribes were not filled up adequately by the appointment of persons belonging to these communities in the Government Departments and Public Sector Undertakings during 'the last 3 years ending March, 1977;
- (b) Whether Government are aware that a number of posts were dereser-ved on one pretext or the other, although eligible candidates belonging to those communities were available for appointment thereto; and